

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
YASH SMELTER PRIVATE LIMITED**

1.	Name Of Corporate Debtor	YASH SMELTER PRIVATE LIMITED
2.	Date Of Incorporation Of Corporate Debtor	04/05/2009
3.	Authority Under Which Corporate Debtor Is Incorporated/ Registered	ROC-Kolkata
4.	Corporate Identity Number Of Corporate Debtor	U27100WB2009PTC134892
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	<u>As per MCA Website:</u> 13, Ramdhan Ghosh Lane, Belurmath, Howrah - 711202
6.	Date Of Closure Of Insolvency Resolution Process	27/01/2020 (Order of Hon'ble NCLT, Kolkata Bench)
7.	Liquidation Commencement Date Of Corporate Debtor	27/01/2020
8.	Name and registration number of the insolvency professional acting as Liquidator	Name : Mr Shashi Agarwal Registration No.: IBBI/IPA-001/IP-P00470/2017-18/10813
9.	Address and e-mail of the liquidator, as registered with the Board	Address: Subarna Apartment, (Opp.: Udayan Club), 21N, Block-A, New Alipore, Kolkata - 700053 email: shashiagg@rediffmail.com
10.	Address And E-Mail To Be Used For Correspondence With The Liquidator	Address: Subarna Apartment, (Opp.: Udayan Club), 21N, Block-A, New Alipore, Kolkata - 700053 email: yash6750@rediffmail.com
11.	Last Date For Submission Of Claims	26/02/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of Yash Smelter Private Limited on 27/01/2020.

The stakeholders of Yash Smelter Private Limited are hereby called upon to submit their claims with proof on or before 26/02/2020, to the liquidator at the address mentioned **against item No. 10.**

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 31/01/2020

Place: Kolkata

Name of the Liquidator: Shashi Agarwal
Insolvency Professional, Registration No.:
IBBI/IPA-001/IP-P00470/2017-18/10813

